

JUDGEMENTS FOR THE MONTH OF APRIL, 2010

Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
6 th	<u>WP(C) 6624/2007</u>	SHRI ATAUR RAHMAN MAZUMDAR & ANR Vs THE STATE OF ASSAM AND ORS	Election of members of Panchayat.	THE HON'BLE MR. JUSTICE B.P. KATAKEY.
7 th	<u>WP(C) 2465/2009</u>	MRS.PHULADA DAS VS THE STATE OF ASSAM AND ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
7 th	<u>WP(C) 835/2009</u>	SMTI LAKHIMI HAZARIKA Vs THE STATE OF ASSAM AND ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY